GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1882 ANSWERED ON:09.03.2015 LOCAL PEOPLE AS WORKERS Pathak Smt. Riti

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether local labourers are being taken for granted in various parts of the country parti- cularly in every industrial sector of Madhya Pradesh;

(b) if so, the percentage of local people working as labourers in heavy and medium enterprises in the country including Madhya Pradesh;

(c) whether such workers including workers from Madhya Pradesh are being neglected on the pretext that they are unskilled;

(d) if so, the reaction of the Government thereto; and

(e) the corrective action taken by the Government in this regard?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (e): Information is being obtained from the State Government of Madhya Pradesh and the admini- strative Ministries of the Central Government concerned.